

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

CIRCULAR
HC.VII-108/2018/6642/A dated 15.11.2018

In partial modification to this Registry's Circular issued on 27.09.2018, vide Memo No. HC.VII-108/2018/5703/A, the Hon'ble Gauhati High Court has been pleased to extend the last date to carry out Court Inspection in terms of the guidelines laid down in 'Rule 1 & 2 of Chapter III of the Gauhati High Court Criminal Rules and Orders Vol. I, Part B' by the Sessions Judges of Assam, Nagaland, Mizoram and Arunachal Pradesh and to submit the inspection notes upto 15th December, 2018.

By Order,
Sd/-

M.K. Kalita

REGISTRAR (VIGILANCE)

Memo HC.VII-108/2018/ 6643-6649/A dated 15.11.2018

Copy to:

1. The Registrar General/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judge, Kamrup (Metro), Guwahati/Kamrup, Amingaon/Nalbari/Barpeta/Bongaigaon/Dhubri/Kokrajhar/Goalpara/Darrang, Mangaldoi/Udalguri/Sonitpur, Tezpur/Lakhimpur, North Lakhimpur/Dhemaji/ Dibrugarh/Tinsukia/Jorhat/Sivasagar/Golaghat/Nagaon/Morigaon/Cachar, Silchar/Karimganj/ Hailakandi/ Chirang/Karbi Anglong/Dima Hasao/ Baksa.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun. (He/ She is requested to circulate this Circular among all the District and Sessions Judges of the concerned State.)
5. ✓ The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Circular in the High Court website.
6. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwhati.
7. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)